

Sl. No.5

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/14/9/AMR/2024	Pending Admission	9 of IBC	M/s Larsen & Toubro Limited Vs M/s BGR Energy Systems Limited

ORDER

Present: Mr. Sanjana Rao, Proxy Counsel for the OC

Mr. Vishnu Vardhan P, Ld. Counsel for the CD

Counter not filed. At the request of Ld. Counsel for the CD, for filing Counter, list the matter on 05.09.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)